

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:251  
ANSWERED ON:03.12.2003  
MEDICAL REIMBURSEMENT  
PRIYA RANJAN DASMUNSI

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether considerable delays are caused by DGHS in reimbursement of medical claims of retired Government employees causing immense hardships to them;
- (b) if so, the reasons therefor;
- (c) whether complaints have been received in this regard including from the Members of Parliament;
- (d) if so, the action taken by the Government in the matter;
- (e) the number of reimbursement of medical claims filed before September 10, 2003 still pending with the DGHS;
- (f) the reasons for delay; and
- (g) the time by which all medical claims are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a) & (b) No, Sir. The medical reimbursement claims of CGHS pensioner beneficiaries are cleared within 4 to 6 weeks' time except in those cases which involve relaxation of rules; require the opinion of the Expert Committee; or in the event of budgetary constraints.
- (c) Some complaints were received in the recent past for early settlement of the medical claims of CGHS beneficiaries.
- (d) The necessary follow-up action has been taken by settling all the said medical claims.
- (e) None of the medical claims of CGHS beneficiaries pertaining to the period prior to 10.9.2003 are pending with the DGHS.
- (f) & (g) The positions has already been explained in reply to (a) & (b) above.